[20 December, 2002] RAJYA SABHA

- (v) (a) Twenty-fourth Annual Report and Accounts of the Smith Stanistreet Pharmaceuticals Limited, Kolkata, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No.L.T.6630/02]
 - II. A copy each (in English and Hindi) of the following papers:-
 - (a) Thirty-fourth Annual Report of the Central Institute of Plastics Engineering and Technology (CIPET), Chennai, for the year 2001-2002.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No.L.T.6634/02]
 - (c) Annual Accounts of the Central Institute of Plastics Engineering and Technology (CIPET), Chennai, for the year 2001-2002, and the Audit Report thereon.
 - (d) Review by Government on the Annual Accounts. [Placed in Library. See No.L.T.6635/02]
 - I. Report and Accounts (2001-2002) of the Shipping Corporation of India Limited, Mumbai, and related papers
 - II. Report and Accounts (2001-2002) of the Dredging Corporation of India Limited, New Delhi, and related papers
 - III. Report and Accounts (2001-2002) of the Cochin Shipyard Limited, Kochi, and related papers
 - IV. Report and Accounts (2001-2002) of the Central Inland Water Transport Corporation Limited, Kolkata, and related papers
 - V. Accounts (2001-2002) of the New Mangalore Port Trust, Mangalore, and related papers
 - VI. Report and Accounts (2001-2002) of the Inland Waterways Authority of India, NOIDA, and related papers

- VII. Report and Accounts (2001-2002) of the Visakhapatnam Dock Labour Board, Visakhapatnam, and related papers
- VIII. Report and Accounts (2001-2002) of the National Ship Design and Research Centre, Visakhapatnam, and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU, THIRUNAVUKKARASAR): Sir, I lay on the Table.

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- I. (a) Fifty-second Annual Report and Accounts of the Shipping Corporation of India Limited, Mumbai, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No.L.T.6713/02]
- II. (a) Twenty-sixth Annual Report and Accounts of the Dredging Corporation of India Limited, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No.L.T.6714/02]
- III. (a) Thirtieth Annual Report and Accounts of the Cochin Shipyard Limited, Kochi, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No.L.T.6711/02]
- IV. (a) Thirty-fifth Annual Report and Accounts of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2001-2002, together with the Auditor's Report on

- the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No.L.T.6712/02]
- V. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963: -
 - Annual Accounts of the New Mangaiore Port Trust, (a) Mangalore, for the year 2001-2002, and the Audit Report thereon. [Placed in Library. See No.L.T.6718/02]
 - Review by Government of the Annual Accounts and Audit (b) Report for the Year 2001-2002, [Placed in Library, See No.L.T.6729/021
- VI. A copy each (in English and Hindi) of the following papers, under section 24 of the Inland Waterways Authority of India Act, 1985:-
 - Annual Report and Accounts of the Inland Waterways (a) Authority of India, NOIDA, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority. [Placed in Library. See No.L.T.6723/02]
- VII. A copy each (in English and Hindi) of the following papers, under section 5(E) of the Dock Workers' (Regulation of Employment) Act, 1948:-
 - Administrative Report and Annual Accounts of the (a) Visakhapatnam Dock Labour Board, Visakhapatnam, for the year 2001-2002, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the above Board, [Placed in Library. See No.L.T.6722/02]
- VIII. A copy each (in English and Hindi) of the following papers:-
 - Annual Report and Accounts of the National Ship Design (a) and Research Centre, Visakhapatnam, for the year 2001-

2002, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Research Centre. [Placed in Library. See No.L.T.6724/02]

Reports and Accounts (1997-2002) of the various Universities, Educational Councils, Management and Educational Institutes Engineering Colleges and Technical Institutes under the Ministry of Human Resource Development and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers, :-

- (i) (a) Annual Accounts of the Aligarh Muslim University, Aligarh for the year 2000-2001, and the Audit Report thereon, under sub-section (4) of section 35 of the Aligarh Muslim University Act, 1920.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.6660/02]
- (ii) (a) Annual Accounts of the Assam University, Silchar, for the year 2000-2001, and the Audit Report thereon, under subsection (4) of section 31 of the Assam University Act, 1989.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.L.T.6659/02]
- (iii) (a) Annual Accounts of the National Council for Teacher Education, New Delhi, for the year 2000-2001, and the Audit Report thereon, under sub-section (4) of section 26 of the National Council for Teacher Education Act, 1993.
 - (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. See No.L.T.6307/02]
- (iv) (a) First Annual Report and Accounts of the Indian Institute of Management, Indore, for the year 1997-1998, together with the Auditor's Report on the Accounts.